

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1266  
ANSWERED ON:03.03.2011  
AGREEMENT WITH CHINA FOR CRUDE OIL BUYS  
Panda Shri Prabodh

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether an agreement had been reached between India and China during the visit of Chinese Prime Minister to Delhi for avoiding the simultaneous crude oil buys by the two countries in global oil market;
- (b) if so, the details thereof;
- (c) whether the two countries have agreed upon sharing of information on crude buys; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIR.P. N.SINGH)

(a): No, Madam.

(b): Does not arise.

(c) & (d): A Memorandum of Understanding between the Ministry of Petroleum & Natural Gas, Government of India and the National Reform and Development Commission of the People's Republic of China, signed on 12.01.2006 provides for encouraging bilateral cooperation in the hydrocarbons sector, including in the areas of crude oil trade and transportation. Similarly, a Memorandum of Understanding between Ministry of Petroleum and Natural Gas, Government of India and the National Development and Reform Commission of the People's Republic of China, signed on 17.12.2006 encourages enterprises of both countries to cooperate in the field of global oil trade and shipment. However, there has been no sharing of information on crude oil purchases by the oil companies of the two sides.